

**THE CONSERVATION OF FOREIGN EXCHANGE AND  
PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT)  
ACT, 1996**

No. 15 of 1996

[31st July, 1996.]

**An Act further to amend the Conservation of Foreign Exchange and  
Prevention of Smuggling Activities Act, 1974.**

BE it enacted by Parliament in the Forty-seventh Year of the Republic of India as  
follows:—

Short title.

1. This Act may be called the Conservation of Foreign Exchange and Prevention  
of Smuggling Activities (Amendment) Act, 1996.

Amendment of  
section 9 of Act  
52 of 1974.

2. In the Conservation of Foreign Exchange and Prevention of Smuggling Activities  
Act, 1974, in section 9, in sub-section (1), for the figures, letters and words "31st day of  
July, 1996", the figures, letters and words "31st day of July, 1999" shall be substituted.